

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

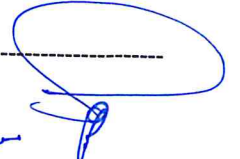
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.42/BB/ 2017	-	For chairman report accep- tance	230-232	Manipal Education & Medical Group India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATI.P. JOHN

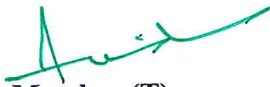
SPJ Legal


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ORDER

Matter is listed today for approval of the two reports of the Chairman. We have heard the Counsel appearing for Petitioner. We have gone through the Chairman's two reports. The Chairman conducted the meetings in accordance with the directions given by the Tribunal. The Chairman conducted meetings of Equity shareholders, Preferential Shareholders, Secured and Unsecured Creditors. As per Chairman's reports all of them have approved the scheme. Accordingly, two reports of the Chairman are accepted.


Member (T)


Member (J)